



NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :  
PETITION NUMBER : TCP/21/2016  
NAME OF THE PETITIONER(S) : Mr. Ramesh Jagtiani  
NAME OF THE RESPONDENT(S) : P. Nammasivayam and 3 others  
(In the matter of Argus Enterprises (P) Limited)  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1.	VISHNU MOHAN for M/s. R. PARTHASARATHY	for R1 & R2	
2.	T.V.P. Saini Mr. Hrishankumar	for R3	

**ORDER**

Counsel for petitioner called but absent. Counsel representing R1 & R2 and R3 are present. No report has been filed by the petitioner regarding the direction for sending notice to R4. Put up on **23.12.2016 at 10.30. A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)